

OXFORD INDUSTRIES LIMITED

("OXFORD"/"TARGET COMPANY"/"TC")

(Corporate Identification No.: L17112MH1980PLC023572)

Registered Office: 136-B, Ansa Industrial Estate, Saki Vihar Road, Sakinaka, Andheri (East), Mumbai, Maharashtra, India, 400072;

Phone No.: +919223400434; Email id: oxford_industries@yahoo.in; Website: www.oxfordfabrics.in

In compliance with Regulations 3 (1) and 4 read with Regulations 15 of the SEBI (SAST) Regulations, 2011

This corrigendum to the detailed public statement is being issued by Navigant Corporate Advisors Limited, on behalf of Saroj Kumar Choudhury (hereinafter referred to as "Acquirer") in compliance with the Securities and Exchange Board of India (Substantial Acquisition of Shares and Takeovers) Regulations, 2011, as amended ("SEBI (SAST) Regulations") and the SEBI Observation Letter dated May 26, 2026 in respect of Open Offer ("Offer") for the acquisition up to 15,45,271 Equity Shares of Rs. 10/- each representing 26.00% of the fully paid-up equity and voting share capital of the Target Company. The Detailed Public Statement ("DPS") pursuant to the Public Announcement ("PA") made by the Acquirer have appeared in Financial Express - English Daily (all editions); Jansatta - Hindi Daily (all editions); Pratahkal - Marathi Daily (Mumbai edition) on 20th March, 2026.

THE SHAREHOLDERS OF THE TARGET COMPANY ARE REQUESTED TO KINDLY NOTE THAT THE FOLLOWING INFORMATION RELATED TO OFFER:

1. Update in the schedule of Activities: The original and revised schedule of activities is set forth as below:

Activity	Original Date	Original Day	Revised Date	Revised Day
Public Announcement	12.03.2026	Thursday	12.03.2026	Thursday
Publication of Detailed Public Statement in newspapers	20.03.2026	Friday	20.03.2026	Friday
Submission of Detailed Public Statement to BSE, Target Company & SEBI	20.03.2026	Friday	20.03.2026	Friday
Last date of filing draft letter of offer with SEBI	30.03.2026	Monday	30.03.2026	Monday
Last date for a Competing offer	16.04.2026	Thursday	16.04.2026	Thursday
Receipt of comments from SEBI on draft letter of offer	23.04.2026	Thursday	26.05.2026	Tuesday
Identified date*	27.04.2026	Monday	29.05.2026	Friday
Date by which letter of offer be dispatched to the shareholders	05.05.2026	Tuesday	05.06.2026	Friday
Last date for revising the Offer Price	08.05.2026	Friday	10.06.2026	Wednesday
Comments from Committee of Independent Directors of Target Company	08.05.2026	Friday	10.06.2026	Wednesday
Advertisement of Schedule of activities for open offer, status of statutory and other approvals in newspapers and sending to SEBI, Stock Exchange and Target Company	11.05.2026	Monday	11.06.2026	Thursday
Date of Opening of the Offer	12.05.2026	Tuesday	12.06.2026	Friday
Date of Closure of the Offer	25.05.2026	Monday	25.06.2026	Thursday
Post Offer Advertisement	02.06.2026	Tuesday	03.07.2026	Friday
Payment of consideration for the acquired shares	09.06.2026	Tuesday	10.07.2026	Friday
Final report from Merchant Banker	16.06.2026	Tuesday	17.07.2026	Friday

*Identified Date is only for the purpose of determining the names of the shareholders as on such date to whom the Letter of Offer would be sent. All owners (registered or unregistered) of equity shares of the Target Company (except the Acquirer, Sellers, Promoter and Promoter Group) are eligible to participate in the Offer any time before the closure of the Offer.

All other terms and conditions remain unchanged. Capitalized terms used in this announcement, but not defined, shall have the same meaning assigned to them in the PA, DPS and LOF.

ISSUED BY MANAGER TO THE OFFER FOR AND ON BEHALF OF THE ACQUIRER**NAVIGANT CORPORATE ADVISORS LIMITED**

804, Meadows, Sahar Plaza Complex, J B Nagar, Andheri Kurla Road, Andheri East, Mumbai - 400059.

Tel No. +91 22 4120 4837 / 4973 5078, Email id: navigant@navigantcorp.com, Website: www.navigantcorp.com

SEBI Registration No: INM000012243, Contact person: Mr. Sarthak Vijlani

Place: Mumbai

Date: May 30, 2026